

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

2. M.A 457/ MB/2020  
IN  
C.P.(IB)-4534(MB)/2019

CORAM:

SH. CHANDRA BHAN SINGH,  
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.07.2021.**

NAME OF THE PARTIES: Mustafa Kanchwala & Abbas Ali Kanchwala  
V/s.  
Marvedge Realtors Pvt Ltd.

SECTION : Sec 7 of IBC 2016

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**ORDER**

1. C.P.(IB)-4534(MB)/2019 has been filed by the single home buyer.  
The counsel for the petitioner is present. No representation on the  
side of the Corporate Debtor.
2. The Bench notes that this matter has been filed by the single  
home buyer and therefore, in terms of the provisions of the Code,  
it does not meet the threshold limit.
3. In view of this, the C.P.(IB)-4534(MB)/2019 stands dismissed.

Sd/-

CHANDRA BHAN SINGH  
Member(Technical)  
Date : 07.07.2021

Sd/-

SUCHITRA KANUPARTHI  
Member(Judicial)

/P/